

Proposal for setting up medical college at Dausa, Rajasthan

1043. DR. KIRODI LAL MEENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government is planning to open about 82 new medical colleges in the country, if so, the State-wise numbers and timeline for these colleges:

(b) whether it is also a fact that a memorandum was submitted to the Prime Minister's Office to set up a medical college in Dausa district of Rajasthan, if so, the details thereof; and

(c) whether Government intends to open a medical college in Dausa, Rajasthan, if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The Ministry of Health and Family Welfare administers a Centrally Sponsored Scheme for "Establishment of new medical colleges attached with existing district/referral hospitals". 82 new medical colleges are to be established under the scheme in two phases. The fund sharing ratio between the Central Government and States is 90:10 for NE/Special Category States and 60:40 for other States.

Under Phase-I of the Scheme, 58 districts in 20 States/UTs have been identified and approved. Total cost of establishment of one medical college is ₹ 189 crore. Funds to the tune of ₹7325.10 crore have been released to the State/UT Governments for the approved medical colleges under the scheme. 22 medical colleges have become functional. Details are given in the Statement-I (*See below*).

Further, under Phase-II of this scheme, 24 new medical colleges in 8 States have been identified. The total cost of establishment of one medical college under this Phase is ₹250 crore. The State Governments have identified the locations on challenge mode. Out of 24 medical colleges, 17 have been approved till date and funds to the tune of ₹850 crore have been released to the State Governments. Details are given in the Statement-II (*See below*).

(b) and (c) Under the Phase-II of this scheme, a Block consisting of Karauli Dholpur, Dausa and Tonk-Sawai Madhopur Parliamentary Constituencies was identified in Rajasthan for establishment of one new medical college on challenge mode. The

State Government has conveyed its decision to establish new medical college at Dholpur and submitted Detailed Project Report (DPR). The DPR has been approved by the Ministry and an amount of ₹50 crore has been released as Central share. The State Government has to apply for permission for establishment of new medical college under the provisions of Section 10A of the Indian Medical Council Act, 1956 and regulations made there under.

Statement-I

List of districts approved under Phase-I of the Centrally Sponsored Scheme for establishment of new medical colleges attached with existing district/referral hospitals

Sl. No.	State/UT	Districts
1.	Andaman and Nicobar Islands	Port Blair
2.	Arunachal Pradesh	Naharlagun
3.	Assam	Dhubri
		Nagaon
		North Lakhimpur
		Diphu
4.	Bihar	Purnia
		Saran (Chhapara)
		Samastipur
5.	Chhattisgarh	Rajnandgaon
		Sarguja
6.	Himachal Pradesh	Chamba
		Hamirpur
		Nahan (Sirmour)
7.	Haryana	Bhiwani
8.	Jharkhand	Dumka
		Hazaribagh
		Palamu (Daltonganj)
9.	Jammu and Kashmir	Anantnag
		Baramulla

Sl. No.	State/UT	Districts
9.	Jammu and Kashmir	Rajouri Doda Kathua
10.	Madhya Pradesh	Datia Khandwa Ratlam Shahdol Vidisha Chindwara Shivpuri
11.	Maharashtra	Gondia
12.	Meghalaya	West Garo Hills (Tura)
13.	Mizoram	Falkawn
14.	Nagaland	Naga Hospital
15.	Odisha	Balasore Baripada (Mayurbhanj) Bolangir Koraput Puri
16.	Punjab	SAS Nagar
17.	Rajasthan	Barmer Bharatpur Bhilwara Churu Dungarpur Pali Sikar

Sl. No.	State/UT	Districts
18.	Uttar Pradesh	Basti Faizabad Firozabad Shahjahanpur Bahraich
19.	Uttarakhand	Almora
20.	West Bengal	Birbhum (Rampur Hat) Cooch Behar Diamond Harbour Purulia Raiganj, North Dinajpur

Statement-II

List of 24 medical colleges identified under Phase-II of the Centrally Sponsored Scheme for establishment of new medical colleges attached with existing district/referral hospitals

Sl. No.	State	Location Selected by State Government
1	2	3
1.	Bihar	Sitamarhi Jhanjharpur Siwan Buxar Jarnui
2.	Jharkhand	Koderma Chaibasa (Singhbhum)
3.	Madhya Pradesh	Satna
4.	Odisha	Jajpur
5.	Rajasthan	Dholpur

1	2	3
6.	Uttar Pradesh	Etah Hardoi Pratapgarh Fatehpur Siddharthnagar (Domariyaganj) Deoria Ghazipur Mirzapur
7.	West Bengal	Barasat Uluberia Arambagh Jhargram Tamluk
8.	Sikkim	Gangtok

Engaging small scale medical equipment suppliers in Government hospitals

1044. DR. AMEE YAJNIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any mechanism to engage small scale medical equipment suppliers to be accommodated in Government hospital requirements;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of the concerned department and nodal officer along with the entire mechanism regarding the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) Procurement of medical equipments is carried out as per provisions of General Financial Rules (GFR) and purchase preference provisions are as per Micro, Small and Medium Enterprises (MSMEs) Act that are included in tender conditions.